

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 10.05.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11:00 A.M.								
1.	A.NO.179_2021	Mr. Ajay Dalmia		SEBI	Mr. Shyam Mehta, Senior Advocates i/b. K. Ashar & Co	Admission	23.04.2021	BALGDR
AT 11:05 A.M.								
2.	A. No. 184/2020	Ajay Sethi		SEBI	K. Ashar & Co	Admission		INDEPENDENTDIRECTOR WTM
AT 11:10 A.M.								
3.	MA.No. 528/2021 (Exemption from filing certified copy) & A.No. 186/2021	Ravi Thukral		SEBI	Mr. Vishal Kanade, Advocate i/b. K. Ashar & Co	Admission	23.04.2021	COMPLAINT
AT 11:15 A.M.								
4.	A.No. 312/2021 and MA. No. 570_2021 - Urgent Hearing	Chanda Kochhar	Mr. Somasekhar Sundaresan, Advocate I/b Rashmikant and Partner	SEBI	Mr. Shyam Mehta, Senior Advocatei/b. ELP	Admission	04.05.2021	AMENDEDSCN

AT 11:20 A.M.								
5.	MA.No. 191/2021 (Delay Application) & A.No. 315/2021	Rishabh Jain	Joby Mathew And Associates	SEBI	VIDHII PARTNERS	Admission		INVESTMENTADVISORS
AT 11:25 A.M.								
6.	MA.No. 203/2021 (Delay Application) & A.No. 316/2021	M/s Narayan Securities Ltd.	RG Lawz	NSEIL		Admission		TERMINALSDISABLED
AT 11:30 A.M.								
7.	MA.No. 227/2021(Exemption from filing certified copy) & A.No. 317/2021	Asit C. Mehta Intermediates Ltd.	Vishesha Laws	SEBI		Admission		SCRACIRCULARS
AT 11:35 A.M.								
8.	MA.No. 79/2021 (Exemption from filing certified copy) & A.No. 70/2021	Arvind Parasramka	Mr. Keshav Parasramka, Authorised Representative	SEBI & Ors.	Mr. Vishal Kanade, Advocate, Advocate-i/b. The Law Point Mr. Abhiraj Arora, Advocate i/b. ELP R-2	Part Heard	03.05.2021	SCORESAPPOINTMENT
AT 11:45 A.M.								
9.	MA.No. 286/2021(Restoration) in A.No. 329/2018	Vijay Mallya	Bachhubhai M.	SEBI		MA HEARING		MARESTORATION
10.	MA.No. 397/2021(Restoration) in A.No. 252/2018	P.A. Murali	Corporate Law Chambers India	SEBI				

AT 11:50 A.M.								
11	MA.No. 590/2021 in A.No. 224/2020	SEBI		Gautam Thapar & Anr.		MA HEARING		MAEXTENSION
12.	MA.No. 591/2021 in A.No. 224/2020	SEBI		B.Hariharan & Anr.				
AT 11:45 A.M.								
13.	A.No. 546/2019	Suresh Pukhraj Jain	Vicky Singh, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b. The Law Point	Admission Disposal	20.04.2021	SURESHJSEBI
AT 11:50 A.M.								
14.	Misc. Application No. 443 of 2019 And A. No. 362 of 2019	Tripta Bhandari	Mr. Amit Gupta, Advocate	SEBI	Mr. Suraj Chaudhary, Advocate i/b ELP	Admission Disposal	12.04.2021	WTMESPL
AT 12 NOON								
15.	A.No. 57/2020	J C Mansukhani		SEBI	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners	Admission Disposal	15.04.2021	MANSUKHANI
AT 12:05 P.M.								
16.	A.No.335/2020	M.V. Damania and Co. & Anr.	Mr. Ravichandra Hegde, Advocate i/b Parinam Law Associates	SEBI	Mr. Vishal Kanade, Advocate i/b Vidhii Partners	Admission Disposal	15.04.2021	DUEDILIGENCEPFUTP

AT 12:10 P.M.								
17.	A. No. 352/2020 A/W	Kesar Petroproducts Ltd	Mr. Sumit Agrawal, Advocate	SEBI	Mr. Chirag Bhavsar, Advocate	Admission Disposal	07.04.2021	LODRKESAR
	A. No. 465/2020	Raj Kumar	Mr. Harsh Kesharia, Advocate	SEBI	Ms. Rashi Dalmia, Advocate i/b. ELP			
AT 12:20 P.M.								
18.	A. No. 54/2021 & MA. NO. 522/2021 (STAY APP) AO ORDER 1ST LEAD MATTER A/W	Smt. Chandrakala Purohit	Mr. Jugal C. Thacker, FCA	SEBI	Mr. Kevic Setalvad, Senior Advocate i/b K Ashar & Co	Admission Disposal	04.05.2021	SIPHONEDFUNDS
	A. No. 56/2021 AND MA. NO. 523/2021 (STAY APPLICATION) AO ORDER 2ND MATTER FOR ARGUMENTS A/W	Amit Khemka						
	A.No. 526/2020 & MA. No.161/2021 (Stay App) & MA. NO. 146_2021 (Intervention App) AND AO ORDER 3RD MATTER FOR	Anil Agarwal	Mr. P.N. Modi, Senior Advocate i/b Vis Legis Law Practice					

	ARGUMENTS A/W				Advocate i/b Desai & Diwanji for Intervener.			
	A.No. 240/2019 WTM ORDER A/W	Anil Agarwal	Ms. Neha Sonawane, Advocate i/b Vis Legis Law Practice		Mr. Kevic Setalvad, Senior Advocate i/b K Ashar & Co -SEBI Mr. Rahul Lakhiani, Advocate i/b Desai & Diwanji for R-2			
	A.No. 241/2019 WTM ORDER A/W	Bharat N. Shiroya	Mr. Jugal C. Thacker, FCA		Mr. Kevic Setalvad, Senior Advocate i/b K Ashar & Co.			
	A.No. 242/2019 A/W WTM	Annu Anil Agarwal						
	A.No. 243/2019 WTM ORDER A/W	Amit Khemka						
	A.No. 244/2019 WTM ORDER A/W	ChandrakalaPurohit						
	A.No. 363/2019 WTM ORDER A/W	Jugal C. Thacker						
	A.No.395/2020 AND MA. NO. 144-2021 Intervention App) AO ORDER A/W	Jugal C. Thacker						
						Mr. Kevic Setalvad, Senior Advocate i/b K Ashar & Co. Mr. Rahul		

					Lakhiani, Advocate i/b Desai & Diwanji for Intervener.			
	A.No.396/2020AND MA. NO. 143-2021 Intervention App) AO ORDER A/W	Bharat N. Shiroya						
	A.No.403/2020 AND MA. NO. 142-2021 Intervention App) AO ORDER A/W	Annu Anil Agarwal			Mr. Kevic Setalvad, Senior Advocate- I/Bk. Ashar			
	A.No. 459/2020AND MA. NO. 147-2021 Intervention App) AO ORDER A/W	Comfort Intech Ltd.	Ms. Neha Sonawane, Advocate		Mr. Sameer Singh, Advocate- i/b Desai & Diwanji for the Applicant in the MA No. 147 of 2021			
	A.No. 467/2020AND MA. NO. 145/2021 Intervention App) AO ORDER A/W	Comfort Securities Ltd.						
	MA. No. 494/2020 (Delay Application) & A. No. 481/2020 A/W	J Jfincap Pvt. Ltd.	Mr. Rajesh Khandelwal, Advocate i/b Juris Link		Mr. Kevic Setalvad, Senior Advocate I/b K. Ashar and Co.			
	Misc. Application No 152 of 2021 (Delay Application) And Appeal No. 181 of 2021 A/W A. NO. 526/2020- Anil	Vibhuti Multitrade Pvt. Ltd	CA Nikunj Kanodia		Mr. Mihir Mody, Advocate - I/b K. Ashar and Co.			

	Agarwal							
AT 12:30 P.M.								
19.	MA.No. 23/2021 & A.No. 58/2021 -AO ORDER- LEAD MATTER A/W	Jaiprakash Kabra	Mr. Pritesh Burad, Advocate i/b Pritesh Burad Associates	SEBI	Ms. Nidhi Singh, Advocate i/b. Vidhii Partners	Admission Disposal	27.04.2021	DIRECTORSDEBARRED
	MA.No. 18/2021 & MA.No. 19/2021 & A.No. 59/2021 - WTM ORDER A/W	Jaiprakash Kabra						
	MA.No. 25/2021 & A.No. 61/2021- AO ORDER A/W	Pradip Mundhra						
	MA.No. 28/2021 & MA.No. 64/2021 & A.No. 62/2021 - WTM ORDER A/W	Pradip Mundhra						
	MA.No. 53/2021 & L.No. 01/2021 - AO ORDER A/W	Gopaldas Maheshwari						
	MA.No. 40/2021 & MA.No. 54/2021 & L.No. 02/2021 A/W	Gopaldas Maheshwari						
	MA.No. 39/2021 & L.No. 03/2021 - AO ORDER A/W	Sanjay Taparia						
	MA.No. 41/2021 & MA.No. 42/2021 & L.No. 04/2021 - WTM ORDER A/W	Sanjay Taparia						

	MA.No. 43/2021 & L.No. 05/2021 - AO ORDER A/W	Rajesh Jhunjunwala						
	MA.No. 45/2021 & MA.No. 46/2021 & L.No. 06/2021	Rajesh Jhunjunwala						
AT 12:40 P.M.								
20.	A. No. 145-2021 AND MA. NO. 243-2021- Urgent Hearing AND MA. NO. 284-2021 Exemption Application	Stampede Capital Ltd	Mr. Somasekhar Sundaresan, Advocate-i/b- Vishesha Law Services	NSEIL	Mr. Nimay Dave, Advocate/b MKA & Co.	Admission Disposal	19.03.2021	TERMINALDISABLED